

**FORMG**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SHYAM INDOFAB PRIVATE LIMITED OPERATING IN THE TEXTILE**  
**MANUFACTURING**  
**AT VILLAGE NANDGAONPETH, DISTRICT AMRAVATI, MAHARASHTRA**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	<b>Shyam Indofab Private Limited</b> <b>(CIN -U17299DL2012PTC251684)</b> <b>(PAN- AARCS6679R)</b>
2.	Address of the registered office	1212A, Chiranjiv Tower 43, Nehru place, New Delhi, India, 110019
3.	URL of website	<a href="http://www.shyamindofab.com/#/home">http://www.shyamindofab.com/#/home</a>
4.	Details of place where majority of fixed assets are located	Plot T-1, Textile Park, MIDC, Nandgaonpeth, Amravati-444901
5.	Installed capacity of main products/services	Manufacturing facility in 6,47,000 square feet of an eco-friendly area with dye house capacity 450T/M. Complete textile processing unit including knitting, dyeing, processing and printing is set up at Amravati. Please write email to <a href="mailto:shyam.indo@truproinsolvency.com">shyam.indo@truproinsolvency.com</a> to seek further details about the Corporate Debtor.
6.	Quantity and value of main products/services sold in last financial year	Corporate Debtor has earned revenue from operations during FY 22-23 is Rs. 65,54,34,630/- (P.Y 2021-22: Rs. 133,04,52,671/-)
7.	Number of employees/workmen	Approximately 179 employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write email to <a href="mailto:shyam.indo@truproinsolvency.com">shyam.indo@truproinsolvency.com</a> to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write email to <a href="mailto:shyam.indo@truproinsolvency.com">shyam.indo@truproinsolvency.com</a> to seek information regarding eligibility for resolution applicants under section 25(2)(h) of the Code.
10.	Last date for receipt of expression of interest	25-11-2024
11.	Date of issue of the provisional list of prospective resolution applicants	05-12-2024
12.	Last date for submission of objections to provisional list	10-12-2024
13.	Date of issue of final list of prospective resolution applicants	20-12-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-12-2024
15.	Last date for submission of resolution plans	24-1-2025
16.	Process email id to submit Expression of Interest	<a href="mailto:shyam.indo@truproinsolvency.com">shyam.indo@truproinsolvency.com</a>

Jagdish Kumar  
Interim Resolution Professional  
in the matter of Shyam Indofab Private Limited,  
Regd. no.: IBBI/IPA-001/IP-P00671/2017-18/11143  
Regd. Add: House no: B-56, Wallfort City, Ring Road No. 1,  
Raipur, Chhattisgarh – 492013

Date: 26-10-2024

Place: Raipur